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Title: Need to release the additional funds for payment of compensation to the farmers whose land has been acquired for construction of bye-pass connecting NH 218, NH 63 and NH 4 in Karnataka.

SHRI PRALHAD JOSHI (DHARWAD): Hubli being in my Constituency is second largest city in Karnataka after Bangalore. This city has a population of bout 12 lakhs and a big centre for trade and commerce besides being an educational hub. To shift the traffic congestion which is fast growing a by-pass road is to be constructed joining NH-4, 63 and 218. The Ministry of Road Transport & Highways has taken up the long pending issue of construction of by-pass to Hubli city connecting NH-218, NH-63 and NH-4. The revised estimate, sent by the Government of Karnataka amounting to Rs.2307.56 lakhs is pending in the Ministry since four months. The competent authority of land acquisition has passed the award of compensation over and above the sanctioned estimate. The payment of compensation to the farmers who have to part away their land is pending for want of sanction of revised estimates. If it is further delayed the farmers will be under trouble and therefore, I urge the Government to release the additional funds of Rs.2307.56 lakhs for payment of additional compensation to the farmers at the earliest.